

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Kamachi Industries Ltd

MAIN PETITION NUMBER : IBA/883/2019
(IA/MA) APPLICATION NUMBERS

IA(IBC)/1520/2024

ORDER

Present: Mr. A.G.Sathyanarayana, Ld. Counsel for Applicant.

This Application has been filed to take on record the status report for the month of June 2024.

The report is taken on record, subject to all just exceptions.

IA(IBC)/1520/2024 is **disposed of**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)